

(b) to (d). All specific verifiable complaints are being referred to Regional and national Coal consumer councils for remedial action. The organisation of Coal Controller has been strengthened for verifying quality of coal despatched. Coal companies are of the view that they are responsible for correct quality and quantity of coal at the loading end and they cannot be held responsible for any en-route shortages.

#### **Difference in Prices of Petroleum Products**

5306. SHRI PHOOL CHAND VERMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

the reasons for the difference in the rates in retail prices of the petroleum products in various States?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAP SATISH RAMAL SHARMA):

(a) The ex-storage prices of Petroleum products are uniform through-out the Country. However, depending upon the levy of local taxes/ duties and charges of transport upto selling point, the retail prices of these products vary from place to place.

#### **Minerals in Bihar**

5307. SHRI RAM PRASAD SINGH: Will the Minister of Mines be pleased to state the value of the annual production of Iron coal and other minerals being extracted by the Union Government in Bihar?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): The Central Government does not extract any mineral in Bihar or in any other part of the country. The value of iron Ore, Coal and other minerals extracted by Central Public Sector Undertakings in Bihar for the year 1991-92 is given below-

Mineral	Value (provisional) (Rs. in crores)
Iron Ore	64.08
Coal	2150.16
Others	102.23
<b>Total</b>	<b>2316.47</b>

#### **Change in Name of Naugarh Station**

5308. SHRI RAMPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have received any proposal for change in the Name of Naugarh Station to Sidharath Nagar from the Government of Uttar Pradesh; and

(b) if so, the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Yes Sir.

(b) The State Government has been informed that it was not possible to agree to the proposed change in keeping with the guidelines issued by the Government of India.

#### **IPS Officer**

5309. SHRI N.J. RATHVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the cadre strength of IPS as on February 28, 1993, State/UT-wise;

(b) the number of IPS officers on